

DISTRICT AND SESSIONS COURT, SATARA

CIRCULAR

In continuation of the Circular, dated 17/03/2020 issued by this office and in view of the Circular, dated 20/03/2020 issued by the Hon'ble High Court, the undersigned has been pleased to issue following directions :-

1. The existing arrangement in respect of functioning of the Court mentioned in the Circular, dated 17/03/2020 of this office shall continue for 23/03/2020 and 26/03/2020. However, for 24/03/2020 and 27/03/2020 only the Judicial Officers who have been assigned remand work and also the Judicial Officers who would be assigned other extremely urgent matters that cannot wait beyond one week shall attend Court.

2. The Judicial Officers and the concerned staff members of their respective Courts shall attend the remand work and extremely urgent work as per the following arrangement :-

SPECIAL COURT UNDER SC & ST ATROCITIES ACT

Sr. No.	Name of the Court	Date for attending Remand & Urgent matters.	
1	Shri Anis A.J.Khan, D.J.-1 & Addl. S. J.	24/03/2020	27/03/2020

SPECIAL COURT UNDER POCSO

Sr. No.	Name of the Court	Date for attending Remand & Urgent matters.	
1	Shri S. G. Nandimath, D. J. 5 & Addl. S. J.	24/03/2020	27/03/2020

URGENT CRIMINAL WORK

Sr. No.	Name of the Court	Date for attending Remand & Urgent matters.	
1	Shri N.L.More, D. J. 2 & Addl. S. J.	24/03/2020	---
2	Shri B. S. Wavre D.J.3 & Addl. S. J.	----	27/03/2020

URGENT CIVIL WORK

Sr. No.	Name of the Court	Date for attending Remand & Urgent matters.	
1	Shri S. R. Pawar, D. J. 4 & Asstt. S. J.	-----	27/03/2020
2	Shri P. P. Abhang, Ad-hoc D.J.-1 & A.S.J.	24/03/2020	-----

ADDITIONAL DISTRICT COURT, KARAD

Sr. No.	Name of the Court	Date for attending Remand & Urgent matters.	
1	Shri S.A.A.R. Auti, D. J. 1 & Addl. S. J.	24/03/2020	27/03/2020

ADDITIONAL DISTRICT COURT, VADUJ

Sr. No.	Name of the Court	Date for attending Remand & Urgent matters.	
1	Shri R. K. Malabade, D. J. 1 & Addl. S. J.	24/03/2020	-----
2	Shri P.Y. Kale, Extra Joint D.J. & Addl. S.J.	-----	27/03/2020

CIVIL COURT, SENIOR DIVISION

Sr. No.	Name of the Court	Date for attending Remand & Urgent matters.	
1	Shri S. B. Desai, C.J.S.D., Satara.	24/03/2020	-----
2	Shri P. P. Naigaonkar, Jt.C.J.S.D., Satara	-----	27/03/2020
3	Smt. S. A. Malik, C.J.S.D., Karad	24/03/2020	-----
4	Shri P. A. Savadikar, Jt.C.J.S.D., Karad	-----	27/03/2020
5	Shri K. C. Mane, C. J. S. D. Vaduj	24/03/2020	27/03/2020

COURT OF C.J.M. & J. M. F. C., SATARA

Sr. No.	Name of the Court	Date for attending Remand & Urgent matters.	
1	Smt. A. V. Kasture, C.J.M., Satara	24/03/2020	27/03/2020

Note :- Remand Clerk/Bench Clerk of the concerned Court shall attend to Judicial Officer who is kept in charge of remand work and other extremely urgent work.

CIVIL AND CRIMINAL TALUKA COURTS

Sr. No.	Name of the Court	Date for attending Remand & Urgent matters.	
1	Smt. J. A. Kotnis, Jt. C.J.J.D.& J.M.F.C., Karad	24/03/2020	-----
2	Smt. S. S. Vankore, 2 nd Jt. C.J.J.D.& J.M.F.C., Karad	-----	27/03/2020
3	Shri R. N. Pathak, Jt. C.J.J.D.& J.M.F.C., Vaduj	24/03/2020	-----

Sr. No.	Name of the Court	Date for attending Remand & Urgent matters.	
4	Shri V. H. Deshmukh, 2 nd Jt.C.J.J.D.& J.M.F.C.,Vaduj	-----	27/03/2020
5	Shri P.S. Patil, C.J.J.D.& J.M.F.C., Patan	24/03/2020	-----
6	Shri N. A. Randive, Jt. C.J.J.D.& J.M.F.C. Patan.	-----	27/03/2020
7	Shri V.N.Girwalkar,C.J.J.D. & J.M.F.C., Wai.	24/03/2020	-----
8	Smt. S. R. Bhor, Jt. C.J.J.D. & J.M.F.C., Wai	-----	27/03/2020
9	Shri G. S. Mane, C.J.J.D. & J.M.F.C., Koregaon	24/03/2020	-----
10	Shri A. S. Jagtap, Jt. C.J.J.D. & J.M.F.C., Koregaon	-----	27/03/2020
11	Shri A. R. Mohane, C.J.J.D. & J.M.F.C., Dahiwadi	24/03/2020	-----
12	Shri R. R. Thorat, Jt. C.J.J.D. & J.M.F.C., Dahiwadi	-----	27/03/2020
13	Shri G. M. Kolhapure, C.J.J.D. & J.M.F.C., Mhaswad	24/03/2020	27/03/2020
14	Smt. A. H. Thakur, C.J.J.D. & J.M.F.C., Phaltan	24/03/2020	-----
15	Smt. U. M. Vaidya, Jt. C.J.J.D. & J.M.F.C., Phaltan.	-----	27/03/2020
16	Shri N. S. Kale, C.J.J.D. & J.M.F.C., Medha	24/03/2020	27/03/2020
17	Shri D.M.Giri, C.J.J.D. & J.M.F.C., Khandala	24/03/2020	-----
18	Shri A.B.Chavan, Jt. C.J.J.D. & J.M.F.C., Khandala.	-----	27/03/2020
19	Shri S.U.Kanthe, C.J.J.D. & J.M.F.C., Mahabaleshwar	24/03/2020	27/03/2020

3. It is observed that the litigants and the advocates whose matters are listed on board crowd the Court for taking dates. In order to avoid this situation, all the Courts may give the next dates on which the matters listed on a particular date would be again listed and such date would be normally beyond four weeks. Wide publicity shall be given about such arrangements so that litigants need not come to the Court merely for the purpose of taking dates.

4. Fresh filing will be accepted on all working days between 11:00 a.m. to 3:00 p.m. in all the concerned Courts in Satara District.

5. All the concerned Bench Clerks/Junior Clerks of all Courts to ensure updating of Daily Board.

6. Apart from the above, other Judicial Officers and staff will not be required to attend the Court on 24/03/2020 and 27/03/2020.

Rajendra D. Sawant
21.03.20

(Rajendra D. Sawant)
Principal District & Sessions Judge,
SATARA.

21st March, 2020

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Ourward No. 1376 of 2020
District & Sessions Court, Satara.
21st March 2020.

Copy forwarded for information and necessary action to :

- 1) All Judicial Officers working in Satara District.
- 2) Secretary, District Legal Services Authority, Satara.
- 3) Judge, Family Court, Satara.
- 4) Judge, Industrial Court, Satara.
- 5) Judge, Labour Court, Satara.
- 6) Court Manager, District Court, Satara.
- 7) District Government Pleader, Satara.
- 8) Assistant Director and Public Prosecutor, Satara.
- 9) Superintendent of Police, Satara.
- 10) Superintendent of Jail, Satara.
- 11) President, Satara District Bar Association, Satara.
- 12) President of All Taluka Bar Association.
- 13) Superintendents and Assistant Superintendents of all establishments to circulate amongst all concerned staff members.
- 14) P. A. To Principal District Judge, Satara.
- 15) All Taluka Courts in Satara District.
- 16) All Notice Boards.
- 17) Office File.